## Representation from border States for development

2229. DR. T. SUBBARAMI REDDY:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any representations from border States for special assistance for their development;
  - (b) if so, the response of the Union Government thereto;
  - (c) whether Government has any action plan for the development of border States;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir. The States having international border keep on sending representations for special assistance for development of border areas.

(b) to (e) The Government of India is implementing a supplemental scheme namely the Border Area Development Programme (BADP) through the State Governments as a part of a comprehensive approach to Border Management. The main objective of the BADP is to meet the special developmental needs of the people living in revmnote and inaccessible areas with the entire essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach. The programme is implemented in 358 indentified border blocks of 96 districts of 17 States, which constitutes international land border with neighboring countries. The developmental activities under BADP relate to social infrastructure, link roads, employment generation, education, health, agriculture and allied sectors. The funds are provided to the States as a 100% non-lapsable Central grant for supplementing the State efforts. The selection of works is being done by respective State Governments in consultation/recommendation of district planning authorities and Panchayati Raj Institutions. These schemes are executed by the concerned State agencies after approval of the State Level Screening Committee (SLSC) headed by Chief Secretary of the State.

The outlay of BADP for the current financial year, 2010-11 is Rs. 691 crore which has been released to all the border States.